

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:2961  
ANSWERED ON:14.03.2011  
PERMANENT COMMISSION FOR WOMEN  
Dhanaplan Shri K. P.;Jakhar Shri Badri Ram

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the recruitment of women in the three services of armed forces is as per the sanctioned strength;
- (b) if so, the details thereof;
- (c) whether the Government has received any direction from the Supreme Court regarding permanent commission for women in the army;
- (d) if so, whether the Government proposes to introduce this; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) & (b): Women are recruited as officers in the three Services of the Armed Forces within the overall authorised strength of the officers' cadre. There is no specified sanctioned strength for women officers.
- (c) to (e): The matter is subjudice before the Hon'ble Supreme Court.